

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1960  
ANSWERED ON:11.12.2008  
DELAY IN EXPLOITATION WORK OF PETROLEUM PRODUCTS  
Hussain Shri Syed Shahnawaz;Pandey Dr. Laxminarayan

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the exploration work of petroleum products is being delayed despite its reserves are found in some states;
- (b) if so, the reasons therefor;
- (c) whether the Government is incurring heavy loss due to delay in such exploration work;
- (d) if so, the location-wise and state-wise details of the places where the reserves have been found but the exploration work is being delayed; and
- (e) the steps being taken by the Government for timely exploration of petroleum products?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) & (b): No, Sir. There is no delay in the exploration work where discoveries have been made under the Production Sharing Contract (PSC) regime.
- (c): No, Sir.
- (d): Does not arise in view of (c) above.
- (e): Under PSC regime, the time limit for each exploration Phase is well defined and operator has to complete the minimum work programme within specified time limits as per PSC.